

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 3411

TO BE ANSWERED ON 4TH AUGUST, 2017/ SRAVANA 13, 1939(SAKA)

VRS Scheme in SBI

3411. SHRIMATI MAUSAM NOOR

Will the Minister of FINANCE be pleased to state:-

- (a) whether the State Bank of India (SBI) and its other associate banks are proposing Voluntary Retirement Scheme (VRS) on account of merger of SBI with its five associate banks;
- (b) if so, the details thereof along with the number of employees who are being laid off on account of the proposed merger, grade-wise and position-wise;
- (c) the number of applications/ petitions submitted against the potential retrenchment and merger by employee union or employees, bank-wise;
- (d) whether the Government has device any plan to re-skill and redeploy the employees of SBI in same vertical with other Governmental organisations; and
- (e) if so, details thereof and if not, reasons therefor?

ANSWER

The Minister of State in the Ministry of Finance
(Shri Santosh Kumar Gangwar)

- (a) & (b): State Bank of India (SBI) has informed that there is no plan to launch Voluntary Retirement Scheme (VRS) in their bank at present. SBI has informed that no employee has been laid off on account of merger. However, VRS was offered by the erstwhile Associate Banks of SBI to their employees and officers before merger and three thousand five hundred sixty nine (3569) employees/officers of erstwhile Associate Banks had opted for the same.
- (c): SBI has informed that no such applications/ petitions have been received.
- (d) & (e): At present, no such proposal is under consideration of Government.
